

**Central Administrative Tribunal
Principal Bench**

O.A. No.3195/2015

New Delhi this the 15th day of October, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)

Smt. Madhu,
W/o late Sh. Jagdish, aged 34 years,
Designation: Laundry Attendant, Group 'D',
85/125, LHMC Staff Quarters,
Gole Market, New Delhi

- Applicant

(None)

Versus

1. Union of India
through the Secretary
Ministry of Health & Family Welfare,
Government of India,
Nirman Bhavan, New Delhi-110001

2. The Director General of Health Services,
Nirman Bhavan,
New Delhi-110001

3. The Director,
Lady Hardinge Medical College &
Smt. SK Hospital,
Shaheed Bhagat Singh Road,
New Delhi-110001

- Respondents

(Mr. R.K. Sharma, Advocate)

O R D E R (ORAL)

When the matter was taken up for hearing, it is noticed that on previous dates also, i.e., 19.03.2018, 15.05.2018 and 03.08.2018, none appeared for the applicant. Even today, nobody appears for the applicant in the revised call. It appears that applicant has lost her interest in pursuing the matter. Hence, the OA is dismissed in default and on account of non-prosecution. No costs.

**(Nita Chowdhury)
Member (A)**

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